GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA STARRED QUESTION NO.224 TO BE ANSWERED ON 01.12.2016

SHARE OF HYDROPOWER IN ENERGY MIX

*224. SHRI RAHUL SHEWALE:
DR. PRITAM GOPINATH MUNDE:

Will the Minister of POWER be pleased to state:

- (a) whether the share of hydropower in the country's energy mix is decreasing and if so, the details thereof and the reasons therefor;
- (b) whether a number of hydropower projects have been delayed, hampering the Government's efforts to increase power generation and if so, the details and the reasons therefor, project-wise; and
- (c) whether the Government proposes to supply adequate power at affordable prices and double electricity generation capacity by 2019, and if so, the steps being taken by the Union Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.224 TO BE ANSWERED IN THE LOK SABHA ON 01.12.2016 REGARDING SHARE OF HYDROPOWER IN ENERGY MIX.

(a): The percentage of hydropower in the total installed capacity has declined from a maximum of about 51% (2,936 out of a total of 5,801 MW) in the year 1962-63 to about 14% (43,112 MW out of total 3,07,278 MW) as on 31.10.2016.

The reasons for decrease in share of Hydro Power include larger and accelerated capacity addition in thermal sector to meet growing energy demand, long gestation period of hydro power projects, geological surprises, rehabilitation & resettlement issues, funds constraint in private sector projects etc.

(b): Presently, 44 HEPs with an aggregate capacity of 13182 MW are under construction out of which 42 HEPs with a capacity of 12966 MW have been delayed. The project wise details / reasons for the delay are given in Annex-I.

Apart from the above, 39 HEPs with an aggregate capacity of 22319 MW have been concurred by the Central Electricity Authority (CEA) which are yet to be taken up for construction due to various reasons including Environment and forest clearance and other related issues as given in Annex-II.

(c): Electricity is a concurrent subject. Providing affordable electricity in a State / UT is within the purview of the respective State Government / State Power Utility. The Central Government supplements the efforts of the State Governments by establishing power plants and transmission systems in the Central Sector through Central Power Sector Undertakings (CPSUs).

The following steps have been taken to assist the States/UTs to provide adequate power to States/UTs:

- (i) During the 12th Plan period (2012-17), a capacity addition of about 88928.2 MW against the target of 88537 MW from conventional sources have been achieved till 31st October, 2016 and about 21,128 MW against the target of 30000 MW from renewable sources have been achieved till 30th September, 2016.
- (ii) Due to large generation capacity addition, the electricity energy shortage in the country has reduced to 0.7% during the current year 2016-17 (upto October, 2016) from 8.7% during the year 2012-13.

- (iii) Adequate supply of the domestic coal to power plants has been ensured. The growth of domestic coal supply to power plants has been around 6.2% during 2015-16.
- (iv) During the 12th Plan period (2012-17), 1,00,468 ckm against the target of 1,07,440 ckm of transmission lines and 2,88,458 MVA against the target of 2,82,750 MVA of transformation capacity have been completed till 31st October, 2016.
- (v) Government of India has taken an initiative to prepare State specific Action Plans for providing 24X7 Power For All (PFA) in partnership with the States.
- (vi) Two new schemes have been launched by the Government of India, namely, Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) for strengthening of sub-transmission and distribution networks and for segregation of agricultural feeders to give adequate and reliable supply and reduce line losses.
- (vii) Central Government has notified Ujjwal Discom Assurance Yojana (UDAY) scheme on 20.11.2015 for Operational & Financial Turnaround of DISCOMs.
- (viii) Government of India has launched a scheme by providing support from Power System Development Fund (PSDF) for operationalisation of stranded gas based generation.

ANNEX REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 224 TO BE ANSWERED IN THE LOK SABHA ON 01.12.2016 REGARDING SHARE OF HYDROPOWER IN ENERGY MIX.

DETAILS OF UNDER CONSTRUCTION HYDRO ELECTRIC PROJECTS (ABOVE 25 MW)

HAVING TIME/COST OVERRUN

			п/	AVING	I IIVIE/CUS	T OVERRU	N		
SI. No	Project Name/(I.C.)/ Executing Agency	State	Unit No.	Cap. (MW)	Org. Comm. Sched.	Rev. Comm. Sched.	Ant. Comm. Sched.	Time over run (months)	Reasons for time and cost over run
1	2	3	4	5	6		7	8	9
-	CENTRAL SECTOR		7	-	•				3
1	Tapovan Vishnughad (4x130 = 520 MW)	Uttarakhand	1 2	130 130	2012-13 2012-13	2015-16 2015-16	2019-20 2019-20	84	> Heavy water ingress due to
	NTPC		3 4	130 130	2012-13 2012-13 (Mar³13)	2015-16 2015-16 (Mar ² 16)	2019-20 2019-20 (June'19)		bad geology in HRT and rock fall on TBM. TBM struck up thrice. > Flash flood in June, 2013 & Aug'12 damaging coffer dam.
									> Termination of civil contracts for Barrage and HRT.
2	Lata Tapovan	Uttarakhand	1	57	2017-18		2021-22	٦. [> Flash flood during
	(3x57 = 171 MW) NTPC		2	57 57	2017-18 2017-18		2021-22	≻48	June, 2013 in Uttarakhand.
	NIFC		3	31	(Aug'17)		(subject	٦	> Local issues /
					()		to re-		non-start of
							start of		works in
							works)		Barrage area ➤ Hon'ble Supreme court ban on
									construction works since May-14
3	Pare	Arunachal	1	55	2012-13		2017-18	7	> Law & Order
	(2x55 = 110 MW) NEEPCO	Pradesh	2	55	(Aug'12)		2017-18	60	problem. ➤ Poor geology. ➤ Poor approach
									roads. > Flash flood during
									Jun-Sep -2015. Dam area inundated with
									water, Concreting of Dam effected for 04 months.
4	Tuirial (2x30 = 60 MW)	Mizoram	1 2	30 30	2006-07 2006-07		2017-18 2017-18	132	> Works suspended earlier due to
	NEEPCO				(July'06) (Jan'14) RCE-I	(Jan'14) RCE-I	(Oct ³ 17)	<i>ر</i>	local agitation for about 7 yrs. (June-2004 to Jan-2011). As a result Revised approval (RCE-I) accorded in Jan. 2011. Poor approach roads. Slope failure in Power House.
									 Inadequate mobilization by contractor. Late mobilization of erection

SI. No	Project Name/(I.C. Executing Agency		Unit	•	_			Time over run (months)	Reasons for time and cost over run
1	2	3	4	5	6		7	8	9
								ļ	contractor for E&M works.
5	Kameng (4x150 = 600 MW) NEEPCO	Arunachal Pradesh	2 3	150 2 150 2 150 2	2009-10 2009-10 2009-10 2009-10 (Dec'09)		2017-18 2017-18 2017-18 2017-18 (Critical) (Oct.'17)	96	Change in dam parameters. Slow progress in dam & HRT due to bad geology, heavy seepage, inadequate machinery. Flash flood in Oct. 2008 and Sept. 2012. Ingress of water in HRT. Poor approach roads. Contractual issues. Shortage of aggregate. Clearance for quarry from State Govt.
6	Tehri PSS (4x250 = 1000 MW) THDC	Uttarakhand	2 3	250 2 250 2 250 2	2010-11 2010-11 2010-11 2010-11 July'10)	2015-16 2015-16 2015-16 2015-16 (Feb'16) RCE-I	2019-20 2019-20 2019-20 2019-20 (Sept'19)		Approval of RCE as L- 1 price bid was more than cost estimate. RCE approved in Nov- 2011. Litigation by bidders. Poor geology. Local agitation at Asena Quarry. Agitation at muck disposal area. Poor preparedness of contractor. Revision of Lay out of machine hall due to poor geology.
7	Parbati - II (4x200 = 800 MW) NHPC	Himachal Pradesh	2 3	200 2 200 2 200 2	2009-10 2009-10 2009-10 2009-10 Sept'09)		2018-19 2018-19 2018-19 2018-19 (Dec'08)	A A	Hon'ble High Court of Himachal Pradesh ban on stone crusher operation. Delay in revised forest clearance. TBM suffered extensive damage due to heavy ingress of water and slush in TBM face in Nov, 2006. Slide in Power House area in Apr-04, Jun-06 and Feb-07. Flash flood in 2004,2005,2010 and 2011. Jiwa Nallah works affected due to cavity treatment. Contractual issues.
8	Subansiri Lower (8x250 = 2000 MW) NHPC	Arunachal Pradesh/ Assam	2 3 4 5 6 7	250 2 250 2 250 2 250 2 250 2 250 2	2009-11 2009-11 2009-11 2009-11 2009-11 2009-11 2009-11		2020-21 (subject to re-start of works)	>	Delay in transfer of forest land. Disruption of works by locals in Ar. Pradesh side. Slope failure in Power House in Jan, 2008. Damage to bridge on Ranganadi river. Change in design of surge shafts to surge tunnels. Stoppage of works due to agitation

SI. No	Project Name/(I.C.) Executing Agency		Un No	-	p. Org. W) Comm		. Comm.	Time over r (mont	un	easons for time and cost over run
1	2	3	4	. 5	6		7	8		9
									act aga of sto 16. > Iss	unched by Anti Dam tivists in Assam ainst construction Project. Work spped since .12.2011. sue of D/s impact tudies. se in NGT.
9	Kishanganga (3x110 = 330 MW) NHPC	Jammu & Kashmir	1 2 3	110 110 110	2014-15 2014-15 2014-15 (July'14) (Jan'16) RCE-I	2015-16 2015-16 2015-16 (Jan'16) RCE-I	2017-18 2017-18 2017-18	36	Poly Control of the c	approval of RCE as -1 price bid was nore than cost stimate. RCE pproved in Jan 009. leavy Rainfall in larch, 2011. savity in HRT – TBM ortion. oor geology in access tunnel. lam works affected ue to arbitration roceedings at international Court of Arbitration. ocal people emanding imployment in IHPC. lear Issues. completion of power vacuation rrangement PGCIL)
10	Vishnugad Pipalkoti (4x111 = 444 MW) THDC	Uttara khand	1 2 3 4	111 111 111 111	2013-14 2013-14 2013-14 2013-14 (Jun'13)		2019-20 2019-20 2019-20 2019-20 (Dec'19)	72	Aug cou due cle ford lan Jan suk aw 20'	EA approval in g-2008 but works uld not be awarded e to Forest earance/diversion of rest land. Forest nd was acquired in nuary-14 and bsequently works warded in January-14. sruption of works local people.
	STATE SECTOR				001011					
11	Kashang-II & III (1x65 + 1x65 MW) =130 MW HPPCL	Himachal Pradesh	1* 2	65 65	2013-14 2013-14		Comm. 2019-20 (subject to re-start of works)	72	cou due cas per of cas dec HP the app cha dec fille Sup > Fla 20°	cal issues. Works uld not be started e to two separate ses which are nding in NGT; out which one of the ses has been cided in favour of PCL whereas in e 2nd case the plication for allenging the NGT cision has been ed in the Hon'ble preme Court. she flood in June, 13. orks stopped by ntractor. orks stuck by NGT.

		•						
12	Uhi-III (3x33.33 = 100	Himachal Pradesh	1 2	33.3 3	2006-07 2006-07	2017-18 2017-18	-132	 Delay in transfer of forest land.
	MW)		3	33.3	2006-07	2017-18		> Delay in acquisition
	BVPCL (HPSEB)			3		1 1		of private land
				33.3				Delay in transfer of
				3				quarry sites.
								Delay in award of .
								works. > Contract for
								construction of HRT
								rescinded twice i.e.
								during April, 2008 &
								July, 2010 due to
								slow progress and
								non-performance by
								the contractor.
								Poor geology in HRT.
13	Sawra Kuddu	Himachal	1	37	2010-11	2018-19		Delay in MOEF
	(3x37 =111MW)	Pradesh	2	37	2010-11	2018-19		clearance.
	HPPCL,		3	37	2010-11	2018-19)6	 Delay in award of Civil & E&M works.
								> Poor geology in HRT.
								> Slow progress of HRT
								Lining.
								Contractual issues
								> Contract for HRT
								package terminated
								on 9.1.14. Re-
								awarded in Nov,2014 to M/s. HCC.
14	Sainj	Himachal	1	50	2014-15	2016-17	٦	> Slow progress of HRT
'-	(2x50 = 100 MW)	Pradesh	2	50	2014-15	2016-17	<u>.</u>	and Barrage works
	HPPCL							> Local issues
15	Shongtom	Himachal	1	150	2017-18	2019-20	`	> Shifting of Army
	Karcham	Pradesh	2	150	2017-18	2019-20	24	Ammunition Depot.
	(3x150 = 450 MW)		3	150	2017-18	2019-20	J	Local Issues.
	HPPCL							
	16.08.2012							
16	Pulichintala	Telangana	1#	30	2009-11		Comm	Delay in award of
	(4x30 = 120 MW)		2	30	2009-11	2016-17		E&M works.
	TGENCO		3 4	30 30	2009-11 2009-11	2017-18 2017-18	_72	 Unprecedented floods in Oct.2009 &
			-	30	2009-11	2017-16	84	Sept.2011.
							_	> Contractual issues.
								> Slow progress of
								Power House works.
17	Nagarjuna Sagar	Andhra	1	25	2008-09	2016-17	ો <u>9</u> 6	> Slow progress of dam
	Tail Pool Dam	Pradesh	2	25	2008-09	2016-17	7	due to frequent
	(2x25 = 50 MW)							flooding during 2009,
	APGENCO							2011& 2013.
								> Delay in award of HM
								works. > Contractual issues in
								Dam works.
								> Non-availability of
								water.
18	Pallivasal	Kerala	1	30	2010-11	2019-20	1	> Slow progress of civil
	2x30 = 60 MW		2	30	2010-11		108	works.
	KSEB					(subject to	<i>'</i>	Delay in land
				Ì		re-start of		acquisition.
						works)		Change in alignment
								of Adit to HRT.
								Poor geology strata in HRT.
								> Heavy Monsoon
								> Works stopped by
				Ì				contractor since
								28.1.15 dur to
								contractual issues.
19	Thottiyar	Kerala	1	30	2012-13	2019-20		Land acquisition
	(1x30+1x10)=		2	10	2012-13		84	issue. > The works of weir
	40MW KSEB					(subject to re-start of		and approach channel
				Ì		works)		stopped from 2010 to
								2012 by local people.
								> The work stopped by
				Ì				Court from
								12.12.2012 to April-

20	New Umtru (2x20 =40 MW) MePGCL	Meghalaya	1 2	20 20	2011-12 2011-12	2016-18 2016-18		2013. > Contractual issues. > Financial crunch with contractor. > Delay in Start of works. > Fund Constraints. > Slow progress of civil
21	Shahpurkandi 3x33+3x33+1x8 =206 MW, Irrigation Deptt. & PSPCL	Punjab	1 2 3 4 5 6 7	33 33 33 33 33 33 8	2017-18	2019-20 (subject to re-start of works)	24	works. > Works of Dam stopped since 29.08.2014 due to inter-state dispute between states of J&K & Punjab on sharing of waters of river Ravi and Tariff.
22	Koyna Left Bank PSS 2x40 = 80 MW WRD, Maha	Maharashtr a	1 2	40 40	2017-18 2017-18	2019-20 2019-20 (subject to active start of works)	}24	 Slow progress of works. Fund constraints due to increase in project cost. RCE under approval.
23	Teesta Stage III (6x200 = 1200 MW) Teesta Urja Limited	Sikkim	1 2 3 4 5 6	200 200 200 200 200 200	2011-12 2011-12 2011-12 2011-12 2011-12	2016-17 2016-17 2016-17 2016-17 2016-17	60	 Delay in forest clearance. Works suffered due to earthquake in Sept.2011. Financial constraints with developer Delay in Pressure shaft works. Delay in Power Evacuation arrangement. Works stuck up for 13-months due to cash flow problem with developer.
24	Vyasi 2x60=120 MW, UJVNL	Uttarakhan d	1 2	60 60	2014-15 2014-15	2018-19 2018-19	48	> Delay in award of works
25	Polavaram (12x80 = 960 MW) PPA	Andhra Pradesh	1 to 8	80 each	2017-18	2021-22	48	 Slow progress of works Funds constraints E&M works yet to be awarded
26	PRIVATE SECTOR Tidong-I 2x50 =100 MW NSL Tidong	Himachal Pradesh	1 2	50 50	2013-14 2013-14	2017-18 2017-18	48	> Delay in NOC by Projects affected Panchayats, suspension of works by Govt. for one year.
27	Tangnu Romai-I (2x22 = 44 MW) TRPGPL	Himachal Pradesh	1 2	22 22	2014-15 2014-15	2018-19 2018-19 (subject to re-start of works)		 Slow progress of civil works. Poor geology. Difficult area. Weather conditions & accessibility. Financial constraints with the developer.
28	Sorang (2x50 = 100 MW), HSPPL	Himachal Pradesh	1 2	50 50	2012-13 2012-13	2017-18 2017-18	60	 Poor geology. Difficult area. Weather conditions & accessibility. Penstock cracks / leakage during filling of Water conductor System. Rupture in surface penstock in Nov-15 during trial run.

		1			1					
29	Singoli Bhatwari (3x33 = 99 MW) L&T	Uttarakhan d	1 2 3	33 33 33	2012-13 2012-13 2012-13		2020-21 2020-21 2020-21 (subject to active start of	96	AAA	Poor geology in HRT. Agitation by local people. Flash flood in June,2013.
30	Phata Byung (2x38 = 76 MW), LANCO	Uttarakhan d	1 2	38 38	2013-14 2013-14		works) 2018-19 2018-19 (subject to active start of works)	60	A A	Flash flood in June,2013. Poor geology in HRT.
31	Maheshwar (10x40 = 400 MW) SMHPCL	Madhya Pradesh	1 2 3 4 5 6 7 8 9	40 40 40 40 40 40 40 40 40	2001-02 2001-02 2001-02 2001-02 2001-02 2001-02 2001-02 2001-02 2001-02	}	2017-19 (subject to re-start of works)	204	AA	R&R issues Cash flow problem with developer
32	Teesta Stage VI (4x125 = 500 MW) Lanco Energy Pvt. Ltd.	Sikkim	1 2 3 4	125 125 125 125 125	2012-13 2012-13 2012-13 2012-13		2021-22 2021-22 2021-22 2021-22 (subject to re-start of works)	\$408	A A A A	Poor geology. Land acquisition. Contractual issues Funds constraints with developer
33	Rangit-IV HE Project (3X40 = 120 MW) JPCL	Sikkim	1 2 3	40 40 40	2011-12 2011-12 2011-12		2018-19 2018-19 2018-19 (subject to re-start of works)	72	A A A	Slow progress of HRT & Surge Shaft works due to poor geology. Works hampered due to earthquake in September, 2011. Financial constraints with developer
34	Bhasmey (2x25.5 =51 MW) Gati Infrastructure	Sikkim	1 2	25.5 25.5	2012-13 2012-13		2019-20 2019-20	84	AA	Forest clearance Financial constraints with developer
35	Rongnichu (2x48 =96 MW) Madhya Bharat Pvt. Ltd.	Sikkim	1 2	48 48	2015-16 2015-16		2019-20 2019-20	48	AA	Land Acquisition Poor geology.
36	Ratle (4x205+1x30) = 850 MW Ratle HEP Pvt .Ltd.	J&K	1 2 3 4 5	205 205 205 205 205 30	2017-18 2017-18 2017-18 2017-18 2017-18		2021-22 2021-22 2021-22 2021-22 (subject to re-start of works)	48	A	works.
37	Gongri 2x72= 144 MW Dirang Energy (P)Ltd	Ar. Pradesh	1 2	72 72	2017-18 2017-18		2019-20 2019-20 (subject to re-start of works)	24		Works awarded on 22.11.2011. However, consent to establish from State Pollution Control Board was issued on 19-5-14. Financial constraints with the developer.
38	Bajoli Holi 3x60= 180 MW M/s GMR Bajoli Holi	H.P.	1 2 3	60 60 60	2017-18		2019-20	24	>	Slow progress of works.
39	Rangit-II 2x33= 66 MW Sikkim HydroPower Ltd.	Sikkim	1 2	33 33	2017-18		2019-20 (subject to re-start of works)	24		Slow progress of works. Financial constraints with the developer.
40	Panan 4x75= 300 MW Himagiri Hydro Energy Pvt. Ltd.	Sikkim	1 2 3 4	75 75 75 75	2018-19		2020-21 (subject to active start of works)	24	A	

41	Tashiding 2x48.5=97 MW Shiga Energy Pvt Ltd.	Sikkim	1 2	48.5 48.5	2015-16	2016-17	12	Poor geologyLocal issues
42	Chanju-I 3x12=36 IA Energy	НР	1 2 3	12 12 12	2014-15	2016-17	24	Slow progress of worksPoor geology
		Total		1306 1				

^{*} One unit out of total two units of (2X65 MW) Kashang HEP in the State of Himachal Pradesh has already been commissioned.

[#] One unit out of total four units of (4X30 MW) Pulichintala HEP in the State of Telangana has already been commissioned.

ANNEX REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 224 TO BE ANSWERED IN THE LOK SABHA ON 01.12.2016 REGARDING SHARE OF HYDROPOWER IN ENERGY MIX.

Hydro Electric Schemes Concurred by CEA and yet to be taken up for construction

CATEGORY-I: Pending due to Environment and Forest Clearance issues

(a) Environment Clearance received and Forest Clearance is awaited

As on 31.10.2016

SI No	Scheme/ Sector/ State	Agency	Nos. x MW	IC (MW)	Est Cost (Rs Crs.) PL	CEA Concurrence	Const period /zero date	Remarks
1	Miyar/ Private/ HP	MHPCL	3x40	120	1125.16 (Compl.)	07.02.2013	110 months 05/13	EC accorded on 30.07.2013. FC-I accorded on 27.07.2013. Funding tie-up in process. FC-II awaited. Financial closure is in process.
2	New Ganderwal / State / J&K	JKSPD C	3x31	93	965.86 (01/14)	10.6.14	48 months 7/14	EC accorded on 27.9.13. FC awaited
3	Rupsiyabaga r Khasiyabara / Central / Uttrakhand	NTPC	3x87	261	1715.15 (05/08)	16.10.08	64 months 12/09	EC accorded on 26.03.09. FC awaited.
4	Teesta St-IV / Central / Sikkim	NHPC	4x130	520	3594.74 (07/09)	13.05.10	74 months From date of CCEA clearance	EC accorded on 09.01.14. FC-I accorded on 26.02.13. FC-II awaited.
5	Dibbin / Private / Ar. Pradesh	KSKDH PL	2x60	120	728.54*	04.12.09	48 months 10/10	EC accorded on 23.7.2012. FC-I accorded on 7.2.2012 & FC-II awaited.
6	Nyamjang Chhu / Private / Ar. pradesh	BEL	6x130	780	6115.6*	24.03.11	62 months 01/12	EC accorded on 19.4.12. FC-I accorded on 9.4.2012 & FC-II awaited.
7	Tawang St-I / Central / Ar. Pradesh	NHPC	3x200	600	4824.01 (5/10)	10.10.11	78 months From date of CCEA clearance	MOEF on 21.08.11.
8	Tato-II / Private / Ar. Pradesh	THPPL	4x175	700	5616.20 *	22.5.12	72 months 01/12	EC accorded on 27.6.11. FC is linked to Cumulative Impact Assessment Study of Siang Basin which has been carried out and accepted by MoEF.

9	Tawang St-II / Central / Ar. Pradesh	NHPC	4x200	800	6112.3 (05/10)	22.09.11	83 months from date of CCEA clearance	EC accorded on 10.06.11. FC-I accorded on 8.01.14. FC-II awaited.
10	Siyom/ Private / Ar. pradesh	SHPPL	6x166.6 7	1000	12100	17.12.13	78 months 01/15	EC accorded 31.01.08. FC awaited. Forest clearance is linked to Cumulative Impact Assessment Study of Siang Basin which has been carried out and accepted by MoEF.
11	Kalai-II/ Private / Ar. Pradesh	Kalai PPL	5x190+1 x190+1x 60	1200	14199.64*	27.3.15	87 months, 01/15	EC accorded 20.5.15. FC awaited
12	Heo / Private / Ar. Pradesh	HHPPL	3x80	240	1614.35	28.07.15	50 months from 09/16.	EC accorded on 31.03.15. Letter is yet to be issued. FC-I accorded 27.10.15. FC-II awaited
13	Tato-I / Private / Ar. Pradesh	SHPPL	3x62	186	1493.55	28.10.15	50 months From 01.11.16	EC accorded on 10.11.15. FC-I accorded 27.10.15. FC-II awaited
	Sub Total			6620				

(b) Both Environment and Forest Clearance awaited.

14	Dikhu / Private / Nagaland	NMPPL	3x62	186	1994.74 (comp.)	31.03.14	52 months 01/16	FC not applicable as forest land is not involved. EC awaited.
15	Chango Yangthang Private / H. P.	MPCL	3x60	180	2077.29 4 (compl.)	31.03.14	58 months 04/15	EC & FC awaited.
16	Chhatru / Private / H.P.	DSC	3×42	126	1386.08 (Comp)	15.1.2015	75 months 06/17	EC recommended by MoEF on 24.02.15, letter to be issued after submission of Stage-I forest clearance. FC awaited.
17	Devsari / Central / Uttrakhand	SJVNL	3x84	252	1558.84 (06/10)	07.08.12	60 month, 01/13	eac meeting held on 27.12.2011 recommended for EC. Letter will be issued after FC.
18	Matnar / State / Chhatisgarh	CSPCP L	3x20	60	313.35 (03/04)	19.08.04		EC & FC awaited
19	Lower Siang / Private / Ar. pradesh	JAVL	9x300	2700	19990.74*	16.02.10	114 months 01/11	EC& FC awaited

20	Hirong /	JAPL	4x125	500	5532.63*	10.04.13	78 months	EC & FC awaited.
	Private / Ar. Pradesh						01/14	Forest clearance is linked to
	Ai. Flauesii							Cumulative Impact
								Assessment Study
								of Siang Basin
								which has been
								carried out and
								accepted by MoEF.
21	Etalin /	EHEPC	10x307+	3097	25296.95*	12.07.13	84 months	EC & FC awaited.
	Private /	L	1x19.6+				10/14	
	Ar. pradesh		1x7.4					
22	Talong	GMR	3x75	225	2172.88*	16.08.13	60 months	EC & FC awaited.
	Londa /						11/14	FC is linked to
	Private /							Cumulative Impact
	Ar. pradesh							Assessment Study
								of Siang Basin
								which has been
								carried out and
23	Naying /	NDSCP	4x250	1000	9301.11	11.09.13	72 months	accepted by MoEF. EC & FC awaited.
23	Private /	L	48230	1000	9301.11	11.09.13	01/15	FC is linked to
	Ar. pradesh						01/13	Cumulative Impact
	An placesii							Assessment Study
								of Siang Basin.
24	Kynshi – I/	AKPPL	2x135	270	3154.37	31.3.2015	60 months	EC & FC awaited
	Private				09/2015		09/16.	
	Meghalaya							
25	Lower	APGCL	2x55+1x	120	1115.9	24.05.16	48 months	EC & FC awaited
	Kopili/State/		5+2x2.5		1		02/16	
	Assam				1/2015			
26	Kiru/Central/	CVPPL	4x156	624	4640.8	13.06.16	54 months	EC & FC awaited
	J&K				8		8/16	
	_		4370-0	1000	9/2014	24.22.42		
27	Turga	WBSPC	4X250	1000	4234.9	04.08.16	63 months	EC & FC awaited
	PSS/State/W B	L			0	Meeting	10/17	
28	Seli/	SHBCI	Av400	400	12/2014	date	99months/	EC 8 EC avecited
28	Private/HP	SHPCL	4x100	400	4118.5 9	27.10.16* *	88months/ 06/17	EC & FC awaited
20	Sach Khas/	197	2v96 67±4	267	+		102month	EC 8 EC avecited
29	Private/HP	L&T HHPL	3x86.67+1 x7	267	3390.7 4	27.10.16* *	s/ 05/18	EC & FC awaited
30	Tagurshit/	L&T	3x24.67	74	717.04	21.10.16*	52months/	EC & FC awaited
30	Private/	Lai	JX24.0/	/ 4	717.04	21.10.16" *	52montns/ 01/17	EG & FG awaited
	Ar.P.						31/17	
	AI.F.				1			

Environment and Forest Clearance Subjudice

31	Kotlibhel St- IA / Central / NHPC	NHPC	3x65	195	1095.77 (12/05)	03.10.0	54 months From date of CCEA clearanc e	EC accorded on 9.5.07. FC-I accorded on 13.10.11 & FC-II awaited. The project is included in the list of 24 projects under review by Hon'ble Supreme Court.
32	Kotlibhel St- IB / Central / NHPC	NHPC	4x80	320	1806.43 (12/05)	31.10.0 6	54 months From date of CCEA clearanc e	EC accordedearlier on 14.08.07 is withdrawn on 22.11.10. MOEF declined FC-I on 7.07.11. The project is included in the list of 24 projects under review by Hon'ble Supreme Court.

33	Kotlibhel St- II / Central / NHPC	NHPC	8x66.25	530	2535.8 6 (03/06)	30.11.0	60 months From date of CCEA clearanc	EC accorded on 23.08.07. FC-I declined 5.07.11. The project is included in the list of 24 projects under review by Hon'ble Supreme Court.
34	Alaknanda / Private / NHPC	GMRL	3x100	300	1415.96 *	08.08.0 8	69 months 03/09	EC accorded on 12.3.08, FC-I accorded on 8.11.11. FC-II accorded on 09.11.2012. The project is included in the list of 24 projects under review by Hon'ble Supreme Court.
	Sub total			1345				
	Total (pending for E&F clearance)			19046				

Category-II: Environment and Forest Clearance accorded and pending due to other reasons

		01/77	4 070	4000		00.40.0	T ===	T
35	Pakal Dul /	CVPP	4x250	1000	5088.8	03.10.0	72	EC accorded on 29.2.08
	Central /				8	6	months	and FC-I accorded on
	J&K				(07/05)		From	16.5.05 & FC-II on
							date of	15.12.15. Decision on
							CCEA	finalization of bidding is
							clearanc	under approval of Board
							е	of Directors.
36	Kutehr /	JSWEP	3x80	240	1798.13*	31.8.10	60	EC accorded on
	Private /	L					months	05.07.2011. FC-I
	H.P.						10/11	accorded 22.06.2011 and
								FC-II accorded on
								19.02.2013. Validity of
								earlier bids has expired
								due to delay in obtaining
								FC-II and acquisition of
								Pvt. Land. Fresh bidding
								are being invited.
37	Nafra /	SNEL	2x60	120	848.22*	11.02.1	36	EC accorded on 19.08.13.
31	Private /	JILL	2,00	120	040.22	1	months	FC-I accorded on 12.7.11
	Ar. Pradesh					•	07/11	and FC-II accorded in
	Al. Plauesii						07/11	26.06.12. Financial
								closure cancelled.
								Project held up for want
								of final orders on
	_							diversion of forest land.
38	Demwe	ADPL	(5x34	1750	13144.	20.11.0	61	EC accorded on 12.02.10.
	Lower /		2		91*	9	months	FC accorded on 26.07.13.
	Private /		+1x40				04/11	Financial closure yet to
	Ar. Pradesh		MW)					be obtained.
								Petition filed in NGT
								against the project.
39	Athirappilly /	KSEB	2x80+	163	385.63	31.03.0	42	FC accorded. EC restored
	State /		2x1.5		(2004-	5	months	on 9.10.15. Fresh tenders
	Kerala				05)		03/05	are being invited to
								award the work.
	Subtotal (Pending for other reasons)		3273					
	Total	!	+					

Note: Six projects namely, Dibang (3000 MW) in Arunachal Pradesh, Loktak D/S (66 MW) in Manipur, Tipaimukh (1500 MW) in Manipur, Pana Maneri (480 MW) in Uttarakhand, Kolodyne St-II (460 MW) in Mizoram and Gundia (200 MW) in Karnataka are excluded from above list due to either Revised DPR of the scheme is to be submitted or the scheme is likely to be dropped. Jalaput Dam Toe (18 MW) of OPCL in Orissa is also excluded from the list as being small scheme. Total capacity of above schemes is 5724 MW.

^(*) CC: Completion CostEC: Environment Clearance FC: Forest Clearance JVC: Joint Venture Company

^(**) Concurrence meeting date.
